

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Srinagar)

ORDER

No: 1180-J201/RG

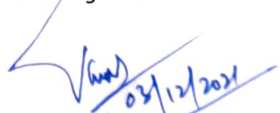
Dated: 03.12.2021

The following District Judges (Entry Level) are placed in the Selection Time Scale of the Jammu and Kashmir Higher Judicial Service i.e. Rs. 57700-1230-58930-1380-67210-1540-70290 from the dates shown against each of them:

S.No.	Name of the Officer S/Shri	Date of placement in Selection Time Scale
1.	Ms. Shazia Tabassum	01.08.2021
2.	Tasleem Arif	01.09.2021
3.	Sonia Gupta	28.10.2021
4.	Rajinder Saproo	28.10.2021
5.	Naseer Ahmed Dar	28.10.2021
6.	Sobha Ram Gandhi	01.11.2021
7.	Ms. Kalpana Revo	09.11.2021
8.	S.C. Katal	09.11.2021

Note: The placement of officers at from Sr. No. 1 to 5 in the Selection Time Scale in the Higher Judicial Service shall be subject to the outcome of the writ petition (C) No. 373/2012 pending in the Supreme Court and SWP No. 2224/2018 titled Tahir Khurshid Raina V/s High Court of Jammu & Kashmir pending in Jammu wing of the High Court of J&K and Ladakh.

By Order.


(Jawad Ahmed)
Registrar General

No: 50399-410/RG/GS

Dated: 03.12.2021

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, UT of J&K, Jammu
4. Registrar Vigilance, High Court of J&K and Ladakh,
5. Registrar Rules, High Court of J&K and Ladakh,
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
..... for information.
7. S/Shri _____,
concerned Judicial Officers.
8. CPC, eCourts, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official website of the High Court.
9. Director Finance, High Court of J&K and Ladakh, for information.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.


Registrar General